

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 1074
TO BE ANSWERED ON 10th FEBRUARY, 2021**

Reservation in allotment of gas tankers

1074 # SHRI NEERAJ DANGI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is provision to provide reservation to SC/ST category in tender invited for supply of gas tankers;
- (b) if so, number of applications received from SC/ST category for open tender in this regard in 2018 along with number of people participated in open tender out of them;
- (c) whether approximately 57 per cent of tankers reserved for this category could not be allotted by Government, if so, reasons therefor;
- (d) by when this backlog is likely to be cleared; and
- (e) whether States like Madhya Pradesh, Uttar Pradesh levy border charges on tankers of Rajasthan, though it is a public service?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) Yes, Sir. Oil Marketing Companies(OMCs) have reported that out of total 10484 bids received in Bulk Transportation Contract 2018, 2034 bids were received from SC/ST bidders.

(c) & (d) OMCs have reported that the participation of SC/ST bidders in Bulk LPG Transportation Tender 2014 was only 3-4 %. However, nos. of offered trucks have been increased to 15.2 % in Bulk LPG Transportation Contract 2018. The entire reserved number of Trucks could not be utilised as trucks offered by SC/ST bidders are insufficient as per requirement under reserved for SC/ST bidders.

(e) OMCs have informed that States like Madhya Pradesh, Uttar Pradesh are not levying border charges on tankers of Rajasthan.
